

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.598

TO BE ANSWERED ON THE 26TH FEBRUARY, 2016

DISCIPLINARY CASES AGAINST JAWANS

598. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the details of the cases connected with the disciplinary matters of jawans pending for more than a year under various legal proceedings in the Armed Forces, service-wise;
- (b) the steps taken by the Government to expedite the same; and
- (c) the details of grievance redressal mechanism now available for jawans with regard to complaints of injustice committed by their senior officers?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) to (c): The information is being collected and will be laid on the Table of the House.
